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Declaration of Assets and Liabilities

Year 2022-2023

I, ABHIJEET RAJ

son/daughter/wife of KAMLESH PRASAD

aged 25 years, belonging to BEHAR LEGISLATIVE ASSEMBLY (PATNA)

service and presently working as OFFICE ATTENDANT (FARASH)

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants.

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	300	NIL	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	36	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	x	x	x	x	x
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	x	x	x	x	x
(v)	Motor vehicles (details of make, etc.)	CAR BR-01FB 9485	x	x	x	x
(vi)	Jewellers (give details of weight and value)	x	x	x	x	x
(vii)	Other assets such as values of claims / interests	x	x	x	x	x

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Abhijeet Raj

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B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(iv)	Houses / Apartments etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(v)	Others (such as interest in property)	X	X	X	X	X

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues.

(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of bank / Financial Institution(s) / Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	COO000 / TATA	X
	(ii) Loans from Financial Institutions	NIL	NIL
	(iii) Government Dues		
	(a) dues to departments dealing with government accommodation	X	X
	(b) dues to departments dealing with supply of water	X	X
	(c) dues to departments dealing with supply of electricity	X	X

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN))	DPBR7730P	NIL
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed)	NIL	NIL
	(iii) Sales Tax (Only in case of proprietary business)	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPP/PRAN No.

110155365645

Gender

M (M/F)

Date of Birth

02081997 (DD/MM/YY)

Class/Group

C (A/B/C)

Cadre

BIHAR LEGISLATIVE ASSEMBLY, PATNA
(Full Name e.g. B.A.S. Bihar Administrative Service)
(B.S.S. Bihar Secretariat Service etc.)

Home District

JEHANABAD

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: ABHIJEET RAY

Designation: OFFICE ATTENDANT (FARASH)

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 01-02-2023

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Abhijeet Ray